

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1370

Dated:- 07/02/2019

Consequent upon the acceptance of the representations of Syed Tawqeer Ahmad (District Judge) and Shri Muzaffar Iqbal Khan (Sub Judge) seeking voluntary retirement from the service, the following transfers /postings of Judicial officers are effected:-

1. Syed Tawqeer Ahmad, Principal District & Sessions Judge, Anantnag is transferred and attached to the Srinagar wing of the High Court till such time the recommendation for his voluntary retirement from the service is accepted by the State Government;
2. Shri Mohammad Ashraf Malik, President District Consumer Forum, Srinagar is repatriated and posted as Principal District & Sessions Judge, Anantnag vice Shri Syed Tawqeer Ahmad; and
3. Shri Muzaffar Iqbal Khan, Secretary, District Legal Service Authority, Rajouri is transferred and attached to the Jammu wing of the High Court till such time the recommendation for his voluntary retirement from the service is accepted by the State Government.

By order

(Sanjay Dhar)
Registrar General

No:- 55871-90/RS

Dated:- 07/02/2019

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.

3. Registrar Vigilance, High Court of J&K.
4. Registrar Judicial High Court of J&K, Jammu / Srinagar.
5. Registrar Rules, High Court of J&K, Jammu.
6. Member Secretary, J&K State Legal Services Authority.
7. Principal District & Sessions Judge _____
..... for information.
8. Concerned Officer _____
..... for information and n/a.
9. CPC e-Courts, High Court of J&K for uploading on the High Court Website.
10. Chief Accounts Officer, High Court Main Wing, Srinagar/Jammu.
..... for information and necessary action.

Registrar General

7/2/2019